

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

D.A. No. 1516/92

New Delhi this the 4th day of July, 1997.

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Hon'ble Shri S.R. Adige, Member(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Raja Ram Saroj
s/o Shri Suchet
Fitter Grade III
Electric Loco Shed(TRS)
Western Railway, Tughlakabad,
New Delhi-44
R/O Rly. quarter No.101/C-3
Western Rly. Colony, Tughlakabad,
New Delhi.

Shri Jogesh Kuar
Fitter Grade III
Elect. Loco Shed (TRS)
Western Railway, Tughlakabad, N/Delhi
R/O Rly. Quarter No.101/A-2
Western Railway Colony, Tughlakabad, New Delhi.

Shri Ghanshyam
Fitter Grade III,
Electric Loco Shed
Western Railway, Tughlakabad, N/Delhi
H.No. W.P. 85-8, Pitampura, New Delhi-34

Shri Pal Singh
Fitter Grade-III
Electric Loco Shed,
Western Railway, Tughlakabad, N/Delhi.
Railway Quarter No. 101/D-4, Western Railway Colony,
Tughlakabad.

Shri Ram Brij,
Fitter Grade-III
Electric Loco Shed(TRS)
Western Railway, Tughlakabad
Rly. Quarter No. 101/D-3
Western Rly. Colony,
Tughlakabad, New Delhi-44

Shri Ram Shripati
Fitter Electric Loco Shed(TRS)
Western Railway, Tughlakabad
Rly. Quarter No. 101/B-2,
Western Railway Colony, Tughlakabad,
New Delhi-44

... Applicants
(None for the applicants)

Vs.

1. Union of India through
General Manager, Western Railway,
Churchgate, Bombay.
2. The Divisional Railway Manager
Western Railway, Kota(Rajasthan)
3. The Senior D.E.E./TRS
Electric Loco Shed(TRS)
Western Railway, Tughlakabad.

4. Shri Trilok Kumar Sharma
Fitter Grade-III
through Sr. Divn. Elect. Engineer
Electric Loco Shed, Western Railway,
Tughlakabad, New Delhi.

5. Shri Bhagirath 'L'
Fitter Grade-III,
through
Sr. Divn. Electric Engineer,
Electric Loco Shed (TRS)
Western Railway, Tughlakabad, N/Delhi-44

(By Advocate Mrs B. Sunita Rao)

... Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

The applicant has impugned the order dated 9.3.92 (Ann. A.1) and sought a direction that selection/trade test, if any, held in pursuance of the impugned order be cancelled. Consequential reliefs have also been prayed for. None appeared for the applicant even on the second call when this case was called out and despite our waiting till 2.30 P.M. Mrs B. Sunita Rao, learned counsel for the respondents appeared and has been heard.

2. Mrs B. Sunita Rao, learned counsel has invited our attention to the respondents order dated 24.9.92 at Ann. A.2 to reply, whereby the impugned order dated 9.3.92 has been superseded.

3. We note that no steps have been taken by the applicants to amend the OA, and to challenge the fresh order dated 24.9.92.

4. In view of the fact that the impugned order dated 9.3.92 stands superseded by the subsequent order and the fresh order has not been impugned, this OA stands dismissed. No test.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (B)

Adige
(S.R. Adige)
Member (A)

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